

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
PRIHARITAM TECHNOLOGIES PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	PRIHARITAM TECHNOLOGIES PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	28/07/2018
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED	REGISTRAR OF COMPANIES – BANGALORE, KARNATAKA
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U74999KA2018PTC115118
5.	ADDRESS OF THE REGISTERED OFFICE OF CORPORATE PERSON	REGISTERED OFFICE: 63, 4 TH CROSS, DOLLAR SCHEME COLONY, BTM STAGE 1, 36 TH MAIN ROAD, BANGALORE – 560068, KARNATAKA, INDIA
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	MARCH 06, 2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	SRILAKSHMI PURUSHOTHAM, IBBI REGISTRATION NUMBER: IBBI/IPA-001/IP-P00951/2017-2018/11571 ADDRESS: GURU & JANA CHARTERED ACCOUNTANTS, NO. 41, PATALAMMA TEMPLE STREET, NEAR SOUTH END CIRCLE, BASAVANAGUDI, BANGALORE, KARNATAKA – 560004 EMAIL ID: SRI@GURUJANA.COM TEL. NO.: 080 4220 2020
8.	LAST DATE FOR SUBMISSION OF CLAIMS	APRIL 04, 2020

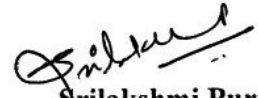
Notice is hereby given that the Priharitam Technologies Private Limited has commenced voluntary liquidation on March 06, 2020. The stakeholders of Priharitam Technologies Private Limited are hereby called upon to submit a proof of their claims, on or before April 04, 2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

The submission of proof of claims is to be made in accordance with Chapter V of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017. The proof of claims shall be submitted by way of the following specified forms:

The Prescribed Forms may be downloaded from <https://ibbi.gov.in/home/downloads>

Submission of false or misleading proofs of claim shall attract penalties.



Srilakshmi Purushotham

Date: 06/03/2020

Place: Bangalore

IBBI Registration No: IBBI/IPA-001/IP-P00951/2017-2018/11571

Liquidator

